

विधान सभा सचिवालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली
समाचार भाग -2
(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
वीरवार, 29 जनवरी, 2026 / 09, माघ, 1947 (शक)

संख्या : 35

विषय : वर्ष 2026 के लिए सचिवालय परिसर में विधायकों के वाहनों के प्रवेश हेतु पार्किंग-लेबल।

विधानसभा परिसर में विधायकों के वाहनों के प्रवेश हेतु जारी पार्किंग लेबल की वैधता 31 दिसम्बर, 2025 को समाप्त हो गयी है, अतः मौजूदा “विधायक (एम.एल.ए)” कार पार्किंग लेबल के बदले नए पार्किंग लेबल जारी करने का निर्णय लिया गया है। तदनुसार, माननीय सदस्यों से निवेदन है कि वे मौजूदा कार पार्किंग लेबल जमा कर दें और वाहन के आर.सी. की हस्ताक्षरित और मोहर लगी एक प्रति संलग्न करते हुए निर्धारित प्रपत्र (अनुलग्नक-II) में वर्ष 2026 के लिए नए पार्किंग लेबल हेतु आवेदन करें।

निर्धारित प्रपत्र (अनुलग्नक-II) में आवेदन करने और पुराने पार्किंग लेबल लौटाने पर सदन के प्रत्येक सदस्य को 02 (दो) “विधायक (एम.एल.ए)” पार्किंग लेबल जारी किए जायेंगे।

माननीय सदस्यों के उपयोग के लिए “विधायक (एम.एल.ए)” कार पार्किंग लेबल जारी किए जाने हेतु प्रपत्र (अनुलग्नक-II) संलग्न है। माननीय सदस्यों से अनुरोध है कि “विधायक (एम.एल.ए)” पार्किंग लेबल के लिए आवेदन करते समय वे आवेदन पत्र के साथ-साथ सभी संलग्नकों पर हस्ताक्षर कर अपनी मोहर लगा दें।

रंजीत सिंह
सचिव

LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI
OLD SECRETARIAT, DELHI-110054
BULLETIN PART-II

(General Information relating to legislative & other matters)
Thursday, 29 January, 2026/ 09, Magh, 1947 (Shaka)

No. 35

Subject: “MLA” Parking Label for the year 2026 for entry of vehicles of MLAs in the Assembly Complex.

As the validity period of the car parking label for entry into the Assembly premises has expired on 31 December, 2025, it has been decided to replace the existing “MLA” car parking label with the new label. Accordingly, Hon’ble Members are requested to kindly surrender their existing car parking label and apply for the new ones i.e. for the year 2026 in the prescribed proforma (Annexure-II), alongwith a copy of the RC of the vehicle, duly signed by the Hon’ble Member concerned with stamp affixed.

Each Member of the House will be issued 02 (Two) “MLA” Parking Label only, against submission of application in the prescribed proforma (Annexure-II) and surrender of the parking label issued earlier.

Proforma (Annexure-II) for the issue of “MLA” Parking Label is enclosed for use of Hon’ble Members with the request to sign and affix their stamp on the proforma as well as all the enclosures while submitting their claim for issue of “MLA” Parking Label.

Ranjeet Singh
Secretary

Label No. issued:

Dated:

LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI

APPLICATION FOR ISSUE OF CAR PARKING LABELS FOR
HON'BLE SPEAKER/HON'BLE DEPUTY SPEAKER AND MLAs

To

The Secretary,
Delhi Legislative Assembly,
National Capital Territory of Delhi,
Old Secretariat, Delhi.

Please issue one (no.) Car Park Label for entry into the Legislative Assembly complex, in respect of my vehicle as per particulars given below:-

1. Make/Model of the vehicle:_____

2. Registration No:_____

The vehicle is registered in my name/in the name of my spouse/in the name of Shri/Smt._____

(Photocopy of the Registration Certificate of the vehicle is enclosed)

I am also enclosing the MLA 'P' label No._____ for the year_____ issued to me for my vehicle No._____.

UNDERTAKING

(Strike off whichever is not applicable)

i) I do hereby undertake that the above vehicle is registered in my/my spouse's name/ in the name of Shri/Smt._____ and the same is exclusively being used by me. I shall be fully responsible for any misuse of the parking label.

ii) I also hereby undertake that the above vehicles are not fitted with any kind of unauthorised LPG/CNG kit.

(Signature)

Name_____

A.C. No:_____

Telephone No._____